

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

IA 6 in CIVIL APPEAL NO. 5249 OF 2002

JAI BHAGWAN &amp; ORS.

Appellant (s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(With appln(s) for early hearing and office report )

Date: 28/09/2007 This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s)

Mr. R.D. Upadhyay, Adv.  
Ms.Vinita G.Upadhyay, Adv.  
Mr.Girdhar G.Upadhyay, Adv.  
Ms.Asha Upadhyay, Adv.  
Mr.Vijay Pandita, Adv.  
Mr.Shivpati B.Pandey, Adv.

For Respondent(s)

Mr.Amarjit Singh, ASG  
Ms.Varuna Bhandari Gugnani, Adv.  
For Mr. D.S. Mahra ,Adv

Respondent-DDA

Ms.Indu Malhotra, Sr.Adv.(N.P.)  
Mr.Gopal Sankarnarayanan, Adv.  
Ms.Sunieta Ojha, Adv.UPON hearing counsel the Court made the following  
ORDER

Application for early hearing is rejected.

(G.V.Ramana)  
Court Master(Veera Verma)  
Court Master